## Central Administrative Tribunal Lucknow Bench Lucknow

Contempt Petition No. 78/2008 In O.A. No. 214/2007. This, the 18th day of March, 2009.

Hon'ble Mr. M. Kanthaiah, Member (J) Hon'ble Dr. A. K. Mishra, Member (A)

Changa Lal,
Aged about 41 years,
S/o Shri Chotey Lal,
R/o Dhobiyana Kabba
Tehsil Safipur District Unnao.

Applicant.

By Advocate Sri A. Verma for Sri Anil Srivasgtava.

Versus ·

K.K. Nigam

Superintendent of Postal, Mufassil Knapur.

Respondents.

By Advocate Sri S. P. Singh.

Order (Oral)

## By Hon'ble Mr. M. Kanthaiah, Member (J)

The learned counsel for the respondents submits that he has already filed compliance report dated 30th December 2008/13 January 2009 and as such the authorities have complied the directions of the Tribunal. The same has been recorded. Hence the C.C.P. is dismissed in view of the compliance made by the respondents. Notices are discharged.

(Dr. A. K. Mishra) Member (A) (M. Kanthaiah) Member (J)

16-03-09

v.

copy on when copy of a sol